Sale of fake foreign goods

3100. SHRI KALI PRASAD PANDEY: Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

- (a) whether Government are aware of the fact that innocent public in the country is being defrauded by large scale operations of fake and counterfeit goods with foreign brand names surreptitiously marked on them; and
- (b) the proposals of Government to stop these large scale frauds?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (RAO BIRENDRA SINGH): (a) There have been some reports in the Press regarding sale of unauthorised duplicated goods.

(b) The Trade & Merchandise Marks Act, 1958 contains adequate penal provisions for applying false trade marks and for selling goods bearing false trade marks. The amended Copyright Act, 1957 and the Monopolies and Restrictive Trade Practices Act, 1969 also contain provisions to deal with these practices.

Grant-in-aid is provided to voluntary consumer organisations for generating consumer awareness by organising consumer education programmes.

Introduction of Colour Technology in Madras Doordarshan

3101. SHRI R. ANNANAMBI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state.:

- (a) whether Government propose to introduce colour technology in Madras Doordarshan;
- (b) if so, the time by which it is likely to be introduced; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI V.N. GADGIL): (a) and (b). One of the studios at Doordarshan Kendra, Madras is expected to be equipped for production of programmes in colour during 1986-87. Some equipment for limited production of field-based programmes in colour has already been provided to the Kendra.

(c) Does not arise.

Commissioning of Koraput T. V. Centre

3102. SHRI K. PRADHANI: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government are aware that Koraput T. V. Centre which was commissioned on 28 February, 1985 does not cover Jeypore town which is within 20 km. range;
- (b) if so, the reasons for the non-coverage; and
- (c) the steps being taken to rectify the same?